

C. A. T. Bench, JAIPUR

Date of Order

orders

6/4/93

Mr. M.L. Pareek - Counsel for applicant.

D-B not formed put

up for admission on

10/5/93.

COURT MASTER

Amended application
filed on 6/4/93

2
13/4

10.5.93

Present:->

Sh. M.L. Pareek, counsel for the applicant.

The learned counsel for the applicant wants to file fresh O.A. raising some new grounds therein and he may be allowed to withdraw this petition with liberty to file fresh petition. The prayer is accepted.

The application is dismissed as withdrawn with liberty to file afresh.

(O. P. Sharma)

Additional member

(D. L. Mahata)
Vice-Chairman

Received
a copy

M.L. Pareek
18/5/93
(M.L. Pareek)
Advocate

Copy sent to the applicant
Date

14/5/93